

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1522**

**TO BE ANSWERED ON THE 12<sup>TH</sup> MARCH, 2025/ PHALGUNA 21, 1946 (SAKA)**

**PREVENTING INFILTRATION AND IMPROVING SECURITY**

**1522           DR. SASMIT PATRA:  
                  SMT. SULATA DEO:  
                  SHRI MUZIBULLA KHAN:**

**Will the Minister of Home Affairs be pleased to state:**

**(a) the measures the Central Government has taken to strengthen border security and prevent infiltration in Odisha's coastal districts;**

**(b) the number of Central Armed Police Forces (CAPFs) personnel deployed in Odisha for maintaining law and order; and**

**(c) the details of the Central Government funding for modernization of Odisha Police?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI NITYANAND RAI)**

**(a) To strengthen coastal security, Coastal Security Scheme have been implemented in two phases viz. Phase-I (2005-2011) and Phase-II (2011-2020) with an approved financial outlay of Rs. 39.42 Cr. under which 18 coastal police stations, 5 jetties, 15 boats, 23 four-wheelers and 41 two-wheelers were provided to the Government of Odisha.**

**(b) Police and Public Order are State subjects under the Seventh Schedule of the Constitution of India and maintenance of law and order is primarily**

**the responsibility of the State Governments. The Central Police forces are made available on the request of the State Governments to assist them to maintain public order. The deployment of these forces depends upon the overall security situation and availability of these forces.**

**(c) Modernization of police forces is an ongoing and continuous process. The efforts of the States for equipping and modernizing their police forces has been supplemented under the scheme of 'Assistance to State & UTs for Modernization of Police' [erstwhipe scheme of Modernization of State Police Forces].**

**Under the scheme, central assistance is provided to all the State/UT Governments for weapons; equipments for Information Technology, Communication, Training, etc. The funds released to the State Government of Odisha under the Scheme of 'Assistance to State & UTs for Modernization of Police' during the last 5 years and current financial year is mentioned as under:**

<b>Sl. No.</b>	<b>Financial Year</b>	<b>Funds Released/Sanctioned (Rs. in Crore)</b>
<b>1</b>	<b>2019-20</b>	<b>42.45</b>
<b>2</b>	<b>2020-21</b>	<b>0</b>
<b>3</b>	<b>2021-22</b>	<b>3.90</b>
<b>4</b>	<b>2022-23</b>	<b>0.4430</b>
<b>5</b>	<b>2023-24</b>	<b>10.476</b>
<b>6</b>	<b>2024-25 (as on 28.02.2025)</b>	<b>7.665</b>

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